

(b). The relevant orders have been clarified and instructions have been issued to the effect that in cases of casual employment provided by the camp authorities for a period less than two months there will be no reduction or stoppage of doles; in cases of such employment for more than two months, 50 per cent of the earnings or Rs. 10 whichever is less, will be deducted from the doles payable. But no reductions in doles will be made where a migrant has found casual employment on his own initiative in any private or business concern or where he is carrying on some professional business or trade within the camp premises without any financial assistance from the Government.

#### **Annuities for University Teachers**

141. { Shri A. V. Raghavan:  
Shri Pottekkatt:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2617 on the 29th April, 1964 and state:

(a) whether the scheme to provide annuities or insurance for university and college teachers has since been finalised;

(b) if so, the main features of the scheme; and

(c) when it will be implemented?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-3380/64.*]

#### **Employees of Kerala Government**

142. { Shri Pottekkatt:  
Shri A. V. Raghavan:  
Shri Kappen:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is a large number of employees in the Government of Kerala who have not received any

promotion or increments in salary because their temporary services in the department were not taken into consideration for fixing seniority;

(b) the number of such employees who have been absorbed in the permanent cadre without any break of service;

(c) the period, they served in the temporary posts; and

(d) whether any relaxation has been made in the case of certain employees by counting their temporary services for purpose of promotion and increments in salary and if so, their number?

#### **The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):**

(a) to (d). The information is being collected and will be laid on the table of the House as soon as possible.

#### **Consumption of Barrels and Drums**

143. **Shri K. N. Tiwary:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the present consumption of barrels and drums by the Petroleum Industry in India; and

(b) the estimates of projected demand till the end of the Fourth Five Year Plan?

#### **The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a).

The present annual consumption of barrels and drums in the petroleum industry is as follows:—

(i) Barrels for packing lubricants:  
14 lakh pieces

(ii) Drums for packing bitumen:  
24 lakh pieces.

(b) It is not possible to give precise figures, but according to present indications, the demand for barrels for lubricants is likely to be 41 lakh pieces and for bitumen drums 51 lakh pieces at the end of the Fourth Plan.